

Proceedings against a Director of State Bank of India

664. { **Shri Ram Krishan Gupta:**
Shri Agadi:
Shri Siddananjappa:

Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 846 on the 22nd August, 1961 and state:

(a) the result of adjudication proceedings initiated against a Director of State Bank of India; and

(b) whether any action has been taken against him so far?

The Minister of Finance (Shri Morarji Desai): (a) and (b). The adjudication proceedings initiated against the Director of the State Bank of India have reached the concluding stage and orders will be passed shortly.

Barauni Refinery

665. **Shri Ram Krishan Gupta:** Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given India have reached the concluding stage and orders will be passed shortly.

(a) whether the cost estimate of Barauni refinery has since been finalised; and

(b) if so, the details thereof?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) not yet, Sir.

(b) Does not arise.

Oil Pipe-line

666. **Shri Vidya Charan Shukla:** Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Starred Question No. 732 on the 10th March, 1961 regarding oil-pipe-line from Cambay, to Bombay, and state:

(a) what further progress has been made in the examination of the proposal;

(b) whether there has been any satisfactory settlement or progress in

regard to the negotiations for supply of India produced crude oil to the Bombay refineries; and

(c) whether any decision has been taken on the issue of allowing the foreign oil companies to expand their capacity in order to take over crude oil?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) After further consideration it was decided that a pipe-line from Cambay to Bombay was not necessary.

(b) Negotiations are in progress but have not yet reached the conclusive stage.

(c) Does not arise.

Bhilai Steel Plant

667. **Shri Vidya Charan Shukla:** Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Starred Question No. 1160 on the 28th March, 1961, regarding Officers of the Bhilai Steel Plant and state the nature and outcome in respect of those investigations which have been completed?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): Investigations have been completed in four cases. Two of these cases have been taken to Court for prosecution and these are *sub-judice*. The third case has been dropped as there is not sufficient justification for action against Officers concerned. The fourth has been referred to Hindustan Steel Ltd. for consideration and necessary action.

The investigations which were conducted by the Special Police Establishment related mostly to allegations of corruption and dereliction of duty.

Construction at Barauni Refinery

668. **Pandit D. N. Tiwari:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether construction at Barauni (Indian refineries) had to be stopped due to the heavy rains of Hathi in Bihar and consequent floods; and